

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

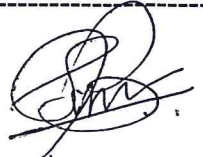

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/2016
NAME OF THE PETITIONER(S) : S.Ganesh and Another
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. SUMANIA.	Counsel for Petitioner	
2.	S. MUKUNDAN (Counsel representing C.D. Mulherkar, Delhi)	Counsel for R1	

ORDER

Counsels for both the parties are present. They prayed time for submitting that the parties are making efforts to compromise and settle the matter along with other connected matter TCP/4/2016. At the request of both the counsels, **put up the matter on 16.10.2017 at 10.30 A.M.**

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(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)